

Annexure - 1																
Name of Corporate debtor		M/s. Sakthi Ganesh Textiles Private Limited					Date of Commencement of Liquidation:			16.06.2025		List of Stakeholders as on		25.08.2025		
List of secured financial creditors																
																Amount in Rs
Sl.No	Name of Creditor	Identification No	Details of Claim Received		Details of claim admitted							Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of Claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Axis Bank Ltd	-	08.07.2025	21,92,80,537	21,92,80,537	Secured Financial Creditor	21,92,80,537	Yes	-	-	-	-	-	-	-	-
2	Standard Chartered Bank	-	16.07.2025	8,83,26,661	8,78,62,624	Secured Financial Creditor	8,78,62,624	Yes	-	-	-	-	4,64,037.00	-	-	a) The Financial Creditor has submitted a claim of Rs. 8,91,07,640, which includes the amount contributed towards expenses incurred during the CIRP period. This claim has been reconciled with the Corporate Debtor's (CD) books of accounts b) The dues were not fully reflected in the Corporate Debtor's (CD) books of accounts. c) Therefore, the claim was verified using the Loan Sanction Agreement and the interest computation statement. Upon review, the interest component related to the packing credit was calculated twice, resulting in the rejection of one portion d) Based on the verification, claim of Rs. 8,78,62,624 has been admitted partially. Total claim admitted is Rs. 8,78,62,624.[Excluding CIRP Expenses Contribution]
				30,76,07,198	30,71,43,161		30,71,43,161						4,64,037.00			